

**HIGH COURT OF SIKKIM
GANGTOK**

No. *67* /HCS/COMP

Date: *13-2-25*

NOTICE

With reference to *Quotation No. 173/HCS/COMP/483 dated 28.01.2025, 173/HCS/COMP/484 dated 28.01.2025 and 173/HCS/COMP/485 dated 28.01.2025*, it is hereby notified that authorized representatives of bidders desirous of attending the bid opening may reach the Office of the Central Project Coordinator, High Court of Sikkim, by 10:00 a.m. on 17.02.2025.

By Order,

**sd/-
CENTRAL PROJECT COORDINATOR**